

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 363/Admin.(Services)/2025 Dated: Allahabad: July 21, 2025

Subject: Regarding the proposal of nomination of all the Judicial Officers of Civil Judges (S.D.) and Civil Judges (J.D.) cadre for participation in Online Workshop regarding different aspects of Section 311 CrPC (348 BNSS), 313 CrPC (351 BNSS) and 319 CrPC (358 BNSS).

Sir,

With reference to Institute's letter no. JTRI/2025-3026 dated 17.07.2025 on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the proposal of nomination of all the Judicial Officers of Civil Judges (S.D.) and Civil Judges (J.D.) cadre for participation in Online Workshop regarding different aspects of Section 311 CrPC (348 BNSS), 313 CrPC (351 BNSS) and 319 CrPC (358 BNSS) on 23rd July, 2025 through Video Conferencing at 04:30 pm.

I am further directed to inform you that the Hon'ble Court has also been pleased to nominate **all the Officers of Civil Judges (S.D.) and Civil Judges (J.D.) cadre** for participation in the captioned Online Workshop, scheduled to be held on 23rd July, 2025 through Video Conferencing at 04:30 pm.

I am, therefore, to request you to kindly take necessary actions accordingly.

With regards,

Yours sincerely,

sd/-
(Rajnesh Kumar)
Registrar (J) (Services)
"For Registrar General"

No. 363(i)/Admin.(Services)/2025 Dated: Allahabad: July 21, 2025

Copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information.
2. All the District & Sessions Judges of U.P. with the request to kindly inform the Officers concerned accordingly at their **respective** Judgeship.
3. All the Officers of Civil Judges (S.D.) and Civil Judges (J.D.) cadre presently **on deputation** with the request to kindly attend the aforementioned Online Workshop on 23rd July, 2025 through Video Conferencing at 04:30 pm (**information available on the website of the Hon'ble Court**).

sd/-
(Satish Kumar Pushkar)
Joint Registrar (Services)
"For Registrar General"